

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201
C.P. (IB)/248(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

SHOBHANA ASHOK JAIN PROPRIETOR OF SUVIDHI
INDUSTRIES
VS
KIRI INDUSTRIES LIMITED

.....Applicant

.....Respondent

Order delivered on: 24/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pratik Thakkar, Adv.

For the Respondent : Mr. Mandeep Singh Saluja, Adv. for Mr. Rituraj Meena

ORDER

Ld. Counsel for the applicant seeks time to file rejoinder.

List for further consideration on 12.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)